

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 116**  
**(IB)-1248(PB)/2018**

**IN THE MATTER OF:**

Shinoj Koshy

.... Applicant/petitioner

Vs.

M/s. Granite Gate Properties Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 20169(CIRP)**

**Order delivered on 25.02.2020**

**Coram:**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. S.K MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the applicant:

Mr. G.P. Madaan, Mr. Aditya Madaan, Mr. Utkarsh Mishra, Advs. in IA. No. 1446/2020.

Mr. Sahil Sethi, Adv.

Ms. Priyadarshi Chaitanyashil, Adv.

For the RP

Ms. Tania Sharma, Adv.

Mr. Sumant Batra, Mr. Pranav Gupta, Mr. Sanyam Saxena, Advs.

Mr. Prabhjit Singh Soni, erstwhile IRP in Person.

Mr. P. Nagesh, Mr. Rachit Mittal, Ms. Tanvi Aggarwal, Advs. for NOIDA Authority.

**ORDER**

List on 05.03.2020.



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**



**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**